

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

11. I.A. 1466/2024  
IN  
C.P. (IB)-1184(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Synergy Wood and Glass Private Limited

VS

Shri Aniruddha Wood Private Limited.

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Adv. Rohit Gupta a/w Adv. Manaswi Agarwal for the Applicant and Adv. Pooja Gera a/w Nirmal Chopra for the Respondent are present.

1. Ld. counsel for the Respondent is present and accept notice and seeks time to file reply. Time is granted.
2. Respondent shall file reply after serving a copy on the other side within two weeks failing which their rights to file reply shall stand forfeited.

List on **24.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)